

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:805  
ANSWERED ON:22.11.2002  
IRREGULARITIES BY CO- OPERATIVE SUGAR MILLS  
NARESH KUMAR PUGLIA

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether some co-operative sugar mills in Maharashtra have been accused by the Central Excise Department of selling the sugar meant for export in the domestic market;
- (b) if so, the details thereof; and
- (c) the action taken against these co-operative sugar mills for committing this irregularity?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI GINGEE N. RAMACHANDRAN):

(a) and (b) Yes, Sir. The latest position is as follows:

No. of sugar mills	Duty amount involved (in Rs.Lakh)	Duty amount realised (in Rs.Lakh)
26	942.44	363.54

(c) Action has been initiated in all the cases to recover the excise duty evaded and to penalise those concerned.